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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

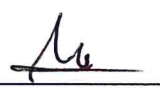
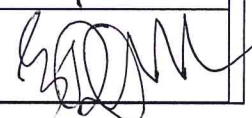
PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.19/HDB/2016
COMPANY PETITION/APPLICATION NO.	CA No.39/2016 In CP No. 25/2008
NAME OF THE COMPANY	SZF Private Limited
NAME OF THE PETITIONER(S)	Ravi Sanghi & Another
NAME OF THE RESPONDENT(S)	SZF Private Limited & (10) Others
UNDER SECTION	397/398

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram ^{P-2}	PCS	9849056652	
Ch. Renuka Debbari	Advocate	9849456637	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DR. S. V. RAMA KRISHNA	Adv. R-4	sivawakum@ymail. 9848403891 com	

Order pronounced.



Member (Technical)



Member (Judicial)